

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 206
IA No. 430/JPR/2019
IA No. 14/JPR/2020
IA No. 21/JPR/2020
CA No. 10/JPR/2021
CP No. 195/241(1)/JPR/2019
Under Section 241(1) of
Companies Act, 2013**

In the matter of:

Mr. Shanti Lal Maroo


...Petitioner

Versus

M/s American International Health Management Ltd & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 24.04.2023.


(Prabhu Dayal Sewda)
Court Officer

March 14, 2023